

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)  
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**ORDER**

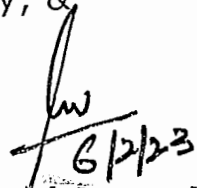
**No: 105 of 2023 /RG**

**Dated: 06.02.2023**

In partial modification to the High Court order No. 27 of 2023/RG/GS dated 03.01.2023, Hon'ble the Chief Justice (A) has been pleased to reconstitute the existing Hon'ble Committee for completion of recruitment process of Adhoc Civil Judges (Junior Division)/Munsiff as under:-

1. Hon'ble Ms. Justice Sindhu Sharma;
2. Hon'ble Mr. Justice Rajnesh Oswal;
3. Hon'ble Mr. Justice Sanjay Dhar;
4. Hon'ble Mr. Justice Javed Iqbal Wani;
5. Hon'ble Mr. Justice Mohd. Akram Chowdhary; &
6. Hon'ble Mr. Justice Rahul Bharti;

**By Order**

  
(Shahzad Azeem)  
Registrar General

**No: 2255-73 /RG**

**Dated: 06.02.2023**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.
7. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu  
.....for information.
8. Registrar Recruitment, High Court of J&K and Ladakh, Jammu.
9. In-charge NIC for uploading the same on the official website of the High Court of J&K and Ladakh.
10. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
11. Order Book.

  
Registrar General